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* IN THE HIGH COURT OF DELHI AT NEW DELHI

CS (OS) 46/2019, I.As. 1235/2019 & 1238/2019

UNION OF INDIA Plaintiff

Through: Mr. Sanjay Jain, Senior Advocate

with Mr. Piyush Joshi, Ms. Anuradha R. V., Ms. Sumiti Yadava, Ms. Lalia Philip, Mr. Prithvirat Chauhan and Mr. Yuvraj, Advocates.

(M:9871881988)

versus

KHAITAN HOLDINGS (MAURITIUS)

LIMITED & ORS. Defendants

Through: Mr. Dayan Krishnan, Senior

Advocate with Ms. Misha Rohatgi Mohta, Advocate for R-1

(M:9899705974)

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% **29.01.2019**

An order was passed in the present case yesterday i.e. on 28th January, 2019. However, there were some clerical/typographical errors in the same which need correction. Let the corrections be carried out and the corrected order be uploaded as a corrigendum.

Dasti.

PRATHIBA M. SINGH, J.

JANUARY 29, 2019 Rekha